

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.28/7/AMR/2019	Main Case	7 of IBC	Axis Bank Ltd Vs Sembmarine Kakinada Ltd
	IA(IBC)/72/2023	60(5) of IBC	Mr. Vedagiri Venkata Kriushnamaurthy, Liquidator of Sembmarine Kakinada Limited
	IA(IBC)/281/2022	U/s. 60(5) of IBC R/w. Rule 11 of NCLT Rules	vedagiri Venkata Krishnamurthy (Liquidator) Vs. Andhra Pradesh Maritime Board & Another (in the matter of M/s Sembmarine Kakinada Limited)

ORDER

IA(IBC)/72/2023:

Mr.Pradeep Joy, Counsel for the Applicant present. This application is filed seeking to take on record the progress report for the 13th Quarter ending by 31.12.2022. The report is taken on record. Accordingly, IA(IBC)/72/2023 is disposed of.

IA(IBC)/281/2022:

Mr.Pradeep Joy, Counsel for the Applicant present. Ms.Sree Ramya, Counsel for R2 present. Ms.Saravani Desiraju, proxy counsel for R1 present and submits that counter is filed. The office to check and put up same by the next date of hearing. List the matter on 30.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN